#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 217 OF 2014 & IA NO. 336 OF 2014

# Dated: 1<sup>st</sup> March 2018

### Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

<u>In the matter of:</u> Gujarat Urja Vikas Nigam Ltd.	Versus		Appellant(s)
Gujarat Electricity Regulatory C			Respondent(s)
Counsel for the Appellant(s)	Mr. M. G. Ramachandran Mr. Anand K. Ganesan Ms. Ranjitha Ramachandran		
Counsel for the Respondent(s)	Ms. Suparna Srivastava Ms. S. R. Pandey <i>(Rep.)</i> for I Mr. Hemant Sahai Ms. Mazag Andrabi Ms. Meghana Aggarwal Ms. Devika Choudhary for R-		37

### ORDER

List this matter for further hearing on 05.03.2018, on top of the board.

(S.D. Dubey) **Technical Member**  (Justice N. K. Patil) Judicial Member

bn/tpd